

Notes of the Registry

Orders of the Tribunal

Memo filed for
withdrawal of O.A.
For order

Baruah

29.6.05

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Order dated 30.6.05

Heard Mr. D. B. Padhi, Lt. Counsel for the applicant.

Applicant by filing a Memo through his Advocate dtd. 28.6.05 has sought permission to withdraw the present application to enable him to file a better one.

Having heard the Lt. Counsel for the applicant permission granted.

Accordingly this O.A. is disposed of being withdrawn with liberty to file a better one.

~~Member (J)~~


Vice-chairman

Copy of order

Dt. 30.6.05 issued
to the counsel for the
applicant

15712